



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 493 Dispur, Thursday, 26th October, 2023, 4th Kartika, 1945 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 26th October, 2023

No. LGL.17/2022/22.— The following Ordinance of the Assam Legislative Assembly which was promulgated by the Governor of Assam on 26th October, 2023 is hereby published for general information.

**ASSAM ORDINANCE NO. VII OF 2023
THE CONTINGENCY FUND
(AUGMENTATION OF CORPUS) ORDINANCE, 2023.**

**AN
ORDINANCE**

to augment the corpus of the Contingency Fund of the State of Assam;

Preamble

And whereas the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action to augment the Assam Contingency Fund.

Now, therefore, in exercise of the power conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate the following Ordinance in the Seventy-fourth Year of Republic of India, the following Ordinance, namely :-

Short title and commencement

1. (1) This Ordinance may be called the Assam Contingency Fund (Augmentation of Corpus) Ordinance, 2023.
- (2) It extends to the whole of the State of Assam.
- (3) It shall be deemed to have come into force on the 1st April 2023.

Further payment to the Contingency Fund

2. There shall be paid by the State Government into the Contingency Fund of the State of Assam a further sum of rupees three thousand crores out of the revenues of the State of Assam for the financial year 2023-2024.

GULAB CHAND KATARIA,
GOVERNOR OF ASSAM.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.